

supply dyed cloth according to specifications laid down by Government. It is only in respect of the khadi cloth dyed in the required shade of mineral khaki that the Commission itself has to arrange the dyeing as already stated above.

#### Tea Gardens

\*666. **Shri L. Achaw Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many tea gardens in Assam have been sold by the foreign countries since 1947 and what is the total acreage involved, and

(b) whether Government have put any restrictions on the sale price of tea gardens at the time of transfer of ownership?

**The Minister of Commerce (Shri Kanungo):** (a) According to information available, about 31 tea gardens covering an area of 23,852 acres under foreign ownership were purchased by Indian Nationals during the years 1947 to 1955.

(b) No, Sir.

#### Refugee Colonies of West Bengal

\*667. **Shrimati Renu Chakravarty:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any measures have been undertaken by Government to rebuild the dilapidated houses of Chandipur Colony, P.S. Baduria, 24 Parganas, West Bengal;

(b) whether it is a fact that this colony was a badly constructed transit camp put up hurriedly in 1950 when the first exodus started and since then, no comprehensive rebuilding or repairing of houses in this colony has been made;

(c) how many houses were destroyed by recent storms in April, 1957; and

(d) whether this colony's housing will be treated on a priority basis?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) and (b). The hutments in question were constructed during the heavy exodus of 1950 for the accommodation of displaced persons. Later on these were allotted to the displaced persons for their permanent residence. At the time of allotment, each family was given Rs. 150 in cash for carrying out necessary repairs. Representations were made recently for further assistance to repair these huts because of the extensive damage to them on account of wear and tear and floods. Whilst after a lapse of over 5 years, during which period the allottees themselves were expected to keep these huts in repair, it would not have been unreasonable for further assistance to be refused, it has been decided to give a grant in the shape of materials not exceeding in value Rs 250 per hutment for repairs, under the State Government's "Build your own house" scheme.

(c) 71 huts were damaged during the storm of April, 1957.

(d) Does not arise.

#### Employment Exchanges

\*668. **Shri Sanganna:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any review has been made since the transfer of Employment Exchanges to the control of the State Governments; and

(b) if so, what is the position in respect of each State?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) Does not arise.

#### Sale of Lands in New Delhi

\*669. **Shrimati Sucheta Kripalani:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) when Government sold lands last in New Delhi to the public for private residences;